

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(19) C.P.(IB)-3591-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2019**

NAME OF THE PARTIES: Ultratech Cement Limited
V/s
Waterfront Buildcon LLP

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives of both the sides are present.
2. Respondent to file the Reply and serve a copy on the other side. Petitioner if deem fit can file Rejoinder.
3. By consent matter is adjourned to **30.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

07.08.2019
Aah